

National Company Law Tribunal

Allahabad Bench

C.P No. 1/2016

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017**

**NAME OF THE COMPANY: Vishwakarma Tissue Pvt Ltd. Vs. Vishwakarma Paper and
Board Limited**

SECTION OF THE COMPANIES ACT: U/S 391/394 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>
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Signature

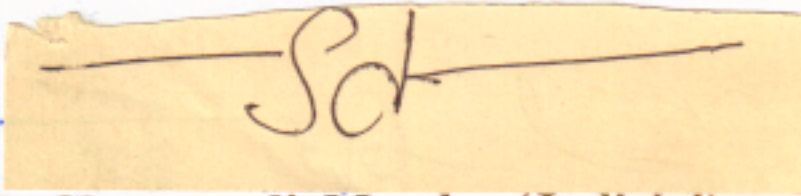
CA No.1/2016

1.

2.
Sh. Kashib Zaidi for the petitioner counsel. Sh. M.K. Bagri the OL for the Central
Govt. The argument in respect of proposed company scheme are heard. The order is
reserved.

Date: 27/10/2017

Typed by
Md. Zaid


H.P. Chaturvedi, Member(Judicial)